

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

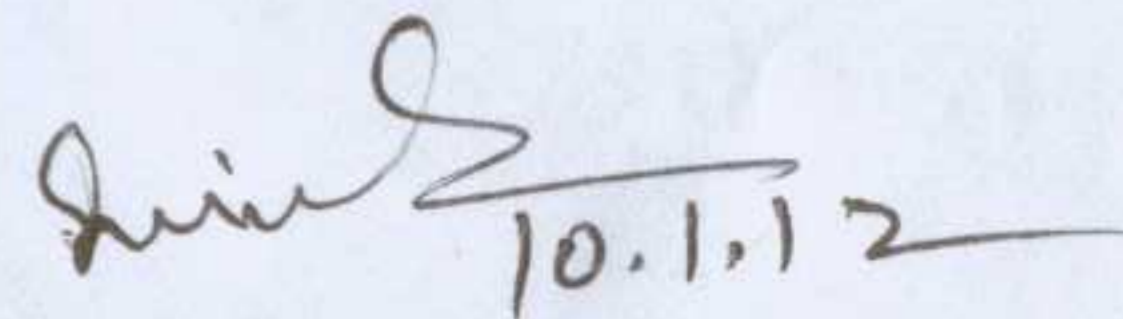
Name of Officer (In Full): Shrinivas Tiwari .
Date of Birth : 13.03.1975
Present post held: Civil Judge Class II. Simga, Raipur (C.G.)

Immovable Property				
Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.Servant	How acquired ? Whether by purchase Lease mortgage, inheritance, giflor Otherwise with details of persons form Whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Village-Pokhdor Tehsil Hanumana Dist.Rewa (M.P.)	Nil	Agr. Land 0.73 acre Agr. Land 0.73 acre	In own name In own name	By purchase dated 17.09.1996 By purchase dated 09.01.1989
Village-Kolha Tehsil Hanumana Dist.Rewa (M.P.)	Nil	Agr. Land 0.55 acre Agr. Land 0.05 acre	In own name In own name	By purchase dated 26.12.1989 By purchase dated 02.01.1990
Movable Property (Valued Above 25,000/-ofRs.)				
Name of Articles				
I				
Car Maruti Suzki swift vxi value – 5,18,000/-rs purchase date 26.11.2010 (by partly bank loan)				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)	-	Nil		

Shrinivas Tiwari
10.1.12
SHRINIVAS TIWARI

Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
Nil		Nil	
Life insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
1. Postal Life Insurance – Indian post office (16.02.2012)		Annual Premium 20,874/-Rs.	
2. Life insurance corporation of India (19.01.2001)		Half yearly Premium 3,193/-Rs.	
Bank Deposites/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits	State Bank of India 1- A/C- 31820707969 2- A/C- 31778459005 3- A/C- 32092713063 4- A/C- 31622164655 5- A/C- 31986662622 6- A/C- 31606303316	Bilaspur Collectorate Branch --do-- --do-- --do-- --do-- --do-- --do--	60,000/-Rs 50,000/-Rs 50,000/-Rs 15,000/-Rs 50,000/-Rs 35,000/-Rs (Total – 2,60,000/-Rs.)
2) Savings Bank A/CS	State Bank of India	Bilaspur Collectorate Branch	37,175/-Rs
3) PPF	Nil		
4) GPF	Nil		
5) NSS	Nil		
6) Others	National Saving Certificate	Main post office Bilaspur	80,000/-Rs.

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Not:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date
 Signature: 
 Date: 10.1.12
 SHRINIVAS TIWARI